

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1867  
ANSWERED ON:09.03.2001  
IMPORT OF PALM OIL  
V. VETRISELVAN

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether Palm Oil is being imported despite the ban of its import;
- (b) if so, the reasons therefore;
- (c) the steps taken to protect the interest of local producers; and
- (d) the details of the foreign exchange spent during the last three years on the import of Palm Oil?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION ( SREENVASA PRASAD )

- (a) & (b) : Import of palm oil has been placed under OGL.
- (c) In order to protect the interests of farmers including Red Palm producers, Government has further made upward revision in the import duty structure of edible oils w.e.f. 1st March, 2001.
- (d) Precise figure for foreign exchange spent on import of Palm Oil is not available, as it is on OGL.

As per available information, import of Crude Palm Oil constitutes about 18% and 34% of the total edible oils imported during 1999-2000 and 2000-2001 respectively. Import of Crude Palm Oil was virtually nil during 1998-99.